

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3308

ANSWERED ON:06.09.2007

ACQUISITION OF ACREAGE FOR EXPLORATION IN TRINIDAD AND TOBAGO

Verma Shri Ravi Prakash

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil and Natural Gas Corporation(ONGC) has won an exploration acreage in Trinidad and Tabago ;
- (b) if so, the facts thereof; and
- (c) the names of the countries where Public Sector Undertakings have won an exploration acreage during the last three year.

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) & (b): ONGC Mittal Energy Limited (OMEL), a joint venture between ONGC Videsh Limited (OVL) and Mittal Investment Sarl, had made a bid for a block in Trinidad and Tobago. However Government of Trinidad and Tobago has not yet finalized award of block.

(c) : The names of countries where Oil Public Sector Undertakings have acquired exploration acreage during the last three years are : Australia, Brazil, Colombia, Cuba, Egypt, East Timor, Gabon, Ivory Coast, Libya, Myanmar, Nigeria, Oman, Qatar, Sao Tome Principe, Sudan, Syria, United Kingdom, Vietnam and Yemen.